

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

CP/310/00118/2017 in OA/310/00458/2015

Dated Wednesday the 1st day of August Two Thousand Eighteen

PRESENT

**HON'BLE MR. R. RAMANUJAM, Member (A)
&
HON'BLE MR. P. MADHAVAN, Member (J)**

K.Ragothaman,
Group D (Retd),
Villupuram Head Post Office,
Villupuram 605602.
Residing at : 43/16, Masilamanipet,
Kamala Nagar, Villupuram 605602.Applicant/Applicant

By Advocate M/s. P. R. Satyanarayanan

Vs

- 1.Union of India rep by,
Shri. A. N. Nanda,
Secretary, Department of Posts,
Dak Bhavan, New Delhi 110001.
- 2.Shri. M. Sampath,
Chief Postmaster General,
Tamilnadu Circle, Chennai 600002.
- 3.Shri. Akhil Ramachandran Nair,
Senior Superintendent of Post Offices,
Pondicherry Division, Pondicherry 605001.
....Respondents/Respondents

By Advocate Ms. Shakila Anand

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

Heard. This CP is filed by the applicant in OA 458/2015 alleging wilful disobedience of the order of this Tribunal dt. 06.07.2016 by the respondents. Notice was issued to the respondents.

2. Learned counsel for the respondents seeks to produce a status report in regard to the compliance of the order of this Tribunal. It is submitted that a Writ Petition WP 2290/2018 has been filed in the Hon'ble Madras High Court by the respondents.

3. Learned counsel for the applicant would submit that the order of this Tribunal dt. 06.07.2016 had not been complied with till the respondents filed the WP in the Hon'ble High Court and to this extent, there was wilful disobedience of the order.

4. Considering the facts and circumstances of the case, we are of the view that since WP is already filed in the Hon'ble Madras High Court, the CP may not be proceeded with. Accordingly, CP is closed. Notices are discharged.

**(P. Madhavan)
Member(J)**

SKSI

01.08.2018

**(R.Ramanujam)
Member(A)**